

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 24.02.2016

ORDER NO. 23 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016 or till further orders, whichever is earlier**, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice G.Raghuram, President	From 29.02.2016 to 03.03.2016	Single Member Bench matters as notified
Hon'ble Shri Ashok Jindal, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 29.02.2016 to 04.03.2016	Customs and Service Tax Division Bench matters
Hon'ble Sh. S.K.Mohanty, Member (Judicial) and Hon'ble Shri R.K. Singh, Member (Technical)	From 29.02.2016 to 29.04.2016	Excise Division Bench matters
Hon'ble Sh. B. Ravichandran, Member (Technical)	From 07.03.2016 to 29.04.2016	Single Member Bench matters as notified

N.B.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, subject to a roster being issued.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A. Mohan Kumar) *AMK*
Registrar

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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 24.02.2016

ORDER NO. 24 of 2016

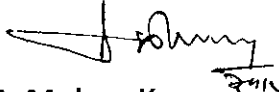
The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J.Mathew, Member (Technical)	From 29.02.2016 to 29.04.2016	Customs & Service Tax Division Bench matters.
Hon'ble Shri S.S.Garg, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 29.02.2016 to 29.04.2016	Excise Division Bench matters
Hon'ble Sh. Ramesh Nair, Member (Judicial)	From 29.02.2016 to 29.04.2016	Single Member Bench matters

N.B.

1. A separate weekly Single Member cases cause list shall be maintained on subject-wise.
2. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order


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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 24.02.2016

ORDER NO. 25 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016 or till further orders, whichever is earlier, for CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D.N.Panda, Member(Judicial)	From 29.02.2016 to 29.04.2016	Single Member Bench matters as notified
Hon'ble Shri R.Periasami, Member (Technical) and Hon'ble Shri P.K. Choudhary, Member (Judicial)	From 29.02.2016 to 11.3.2016	All Division Bench matters
Hon'ble Shri R.Periasami, Member(Technical)	From 14.3.2016 to 18.3.2016	Single Member Bench matters as notified
Hon'ble Shri P.K.Choudhary, Member(Judicial)	From 14.3.2016 to 29.04.2016	Single Member Bench matters as notified

NB.

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 24.02.2016

ORDER NO. 26 of 2016

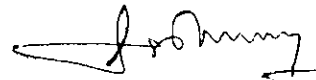
The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016 or till further orders, whichever is earlier, for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D.M. Mishra, Member (Judicial) and Hon'ble Sh. H.K.Thakur, Member (Technical)	From 29.02.2016 to 29.04.2016	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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West Block-2, R.K. Puram, New Delhi – 66

Dated: 24.02.2016

ORDER NO. 27 of 2016

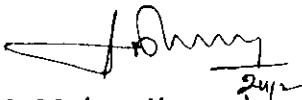
The Hon'ble President has been pleased to order the following sitting commencing from 29.02.2016 to 29.04.2016 or till further orders, whichever is earlier, for CESTAT Bangalore to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Smt Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Ashok Kumar Arya, Member (Technical)	From 29.02.2016 to 29.04.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


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Dated: 24.02.2016

ORDER NO. 28 of 2016

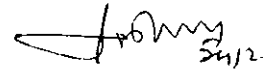
The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016 or till further orders, whichever is earlier**, for **CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P.K.Das, Member (Judicial)	On 29.02.2016	Single Member Bench matters as notified.
Hon'ble Sh.P.M.Saleem, Member (Technical)	From 29.02.2016 to 29.04.2016	Single Member Bench matters as notified

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

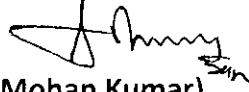
Dated: 24.02.2016

ORDER NO. 29 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016** or till further orders, whichever is earlier, for CESTAT Allahabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial)	29.02.2016 to 29.04.2016	Single Member Bench matters as notified

By Order


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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 24.02.2016

ORDER NO. 30 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016 or till further orders, whichever is earlier, for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 07.03.2016 to 29.04.2016	All Single Member Bench matters

By Order



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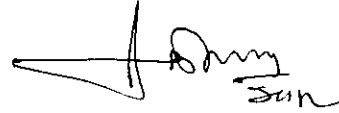
Dated: 24.02.2016

ORDER NO. 31 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from **29.02.2016 to 29.04.2016 or till further orders, whichever is earlier, for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial)	From 29.02.2016 to 29.04.2016	Single Member Bench matters

By Order



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